

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.25 of 2013 and IA No. 41 of 2013

Dated: 2nd December, 2013

Gujarat State Petronet Ltd.

Versus

Petroleum & Natural Gas Regulatory Board

.... Appellant (s)

... Respondent (s)

ORDER

As agreed by the Learned Counsels for the parties, post the matter
on **18.12.2013**.

Pr/rt

(Court Master)